

Irregularities in Bharat Dynamics Ltd.,
Hyderabad

1572. SHRI MUKHTIAR SINGH
MALIK:
SHRI S. N. MISRA:

Will the Minister of DEFENCE be pleased to state:

(a) whether Government have since inquired into the working of Bharat Dynamics Ltd., Hyderabad during the last four years;

(b) if so, the nature of irregularities which have come into the notice of Union Government; and

(c) the steps taken to improve the Undertaking?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI RAM NIWAS MIRDHA): (a) to (c). Bharat Dynamics Limited is a wholly Government owned public sector undertaking under the administrative control of the Ministry of Defence. No irregularity into the working of this Undertaking has come to the notice of this Ministry. The question of inquiring into its working does not therefore arise.

Pak move for Bilateral talks on Kashmir Issue

1573. SHRI MUKHTIAR SINGH
MALIK:
SHRI YAMUNA PRASAD
MANDAL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Prime Minister of Pakistan has suggested to the Indian Prime Minister to hold bilateral discussions on Kashmir question in the near future; and

(b) if so, the reaction of the Indian Government?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) The Prime Minister of Pakistan is reported to have made statements that Pakistan was ready to hold talks on Kashmir with India under the Simla Agreement.

(b) India's stand on Kashmir and the Simla Agreement is well-known. The Simla Agreement envisages bilateral discussions on Kashmir after implementation of normalisation measures and in the context of the establishment of durable peace. As the House is aware, talks on the implementation of normalisation measures are yet to be completed.

Pak proposal in U.N. to make Nuclear Free Zone in South Asia

1574. SHRI MUKHTIAR SINGH
MALIK: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have seen the Press Report on the 21st August, 1974 wherein it has been stated that Pakistan has come out with the proposal that U.N. General Assembly should take up the question of making South Asia a Nuclear-Free Zone;

(b) if so, the broad outlines of the proposal; and

(c) Government of India's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) Yes, Sir.

(b) Pakistan would like the General Assembly to endorse the concept of a nuclear-weapon-free zone in South Asia, which could, ~~water also~~, entail a system of verification and inspection on nuclear programmes of countries in the region.

(c) In the view of the Government of India, the motivation of Pakistan in putting forward the proposal is obviously propagandistic. In order that the UN General Assembly may take a